

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO.2789
TO BE ANSWERED ON 17THMARCH, 2023**

UPGRADATION OF FACILITIES IN AYUSH HWCs

2789. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of **AYUSH** be pleased to state:

- (a) whether the Government has upgraded the existing health facilities in AYUSH Health and Wellness Centres (HWCs) of the country;
- (b) if so, the details thereof;
- (c) the budget allocated by the Government in this regard during the last five years, State/UT-wise; and
- (d) if not, whether the Government proposes to formulate any scheme for upgradation of health facilities in AYUSH HWCs?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a) to (b) The Ministry of Ayush is implementing the Centrally Sponsored Scheme of National AYUSH Mission (NAM) in the country through State/UT Governments for the development and promotion of AYUSH system including operationalization of AYUSH Health and Wellness Centres (AHWCs). Under NAM, there is a provision for setting up of AHWCs by upgrading existing AYUSH dispensaries / sub health centres. As per the proposals received from State/UT Governments through their State Annual Action Plans (SAAPs), a total of 12,500 units of existing AYUSH dispensaries and sub health centres have been approved to be upgraded as AHWCs in the State/UT Governments. However, grant-in-aid has been released for 9,586 units. As per the progress reports received from States/UTs, 5690 AYUSH HWCs have been made functional till date. The State/UT wise status of approved and functional AHWCs is furnished in **Annexure I**.

(c) to (d) The component of AYUSH HWCs under NAM was approved in the year 2019-20. The State/UT wise budget allocated by Government for the upgradation of AYUSH HWCs during the year 2019-20, 2020-21, 2021-22 and 2022-23 is furnished at **Annexure II**.

Annexure I

State/UT wise status of approved and functional AYUSH HWCs

Sl. No.	Name of the States/UTs	Total No. of approved AYUSH HWCs	Total No. of approved AYUSH HWCs (GIA released)	Functional AYUSH HWCs
1	Andaman & Nicobar Island	6	6	6
2	Andhra Pradesh	203	110	126
3	Arunachal Pradesh	89	89	36
4	Assam	489	89	106
5	Bihar	388	268	83
6	Chandigarh	12	12	5
7	Chhattisgarh	400	240	284
8	Delhi	0	0	0
9	Dadra Nagar Haveli and Daman Diu	1	0	0
10	Goa	74	40	34
11	Gujarat	365	365	231
12	Haryana	569	569	369
13	Himachal Pradesh	740	740	240
14	Jammu & Kashmir	442	442	317
15	Jharkhand	745	745	249
16	Karnataka	376	376	176
17	Kerala	520	520	208
18	Ladakh	14	14	0
19	Lakshadweep	7	7	7
20	Madhya Pradesh	762	562	413
21	Maharashtra	390	294	281
22	Manipur	67	17	14
23	Meghalaya	45	45	0
24	Mizoram	38	38	24
25	Nagaland	49	49	24
26	Odisha	422	250	245
27	Puducherry	4	4	4
28	Punjab	217	217	0
29	Rajasthan	2019	1000	484
30	Sikkim	18	18	18
31	Tamil Nadu	650	350	250
32	Telangana	421	421	421
33	Tripura	84	84	0
34	Uttar Pradesh	1034	1034	570
35	Uttarakhand	300	300	194
36	West Bengal	540	271	271
Total		12500	9586	5690

Annexure II

State/UT wise status of Budget allocated for AYUSH HWCs (Central Share)

S. No	Name of the States/UTs	2019-20	2020-21	2021-22	2022-23	Total (Rs. in Lakh)
		Amount released as central share	Amount released as central share	Amount released as central share	Amount released as central share	
1	Andaman & Nicobar Island	0.00	63.80	6.53	18.18	88.51
2	Andhra Pradesh	387.95	385.40	0.00	0.00	773.36
3	Arunachal Pradesh	18.28	478.85	180.85	143.37	821.35
4	Assam	0.00	347.15	231.66	0.00	578.81
5	Bihar	0.00	516.54	1,522.28	0.00	2,038.82
6	Chandigarh	28.32	0.00	8.35	36.92	73.59
7	Chhattisgarh	0.00	1,172.40	234.48	0.00	1,406.88
8	Delhi	0.00	0.00	0.00	0.00	0.00
9	Dadra Nagar Haveli and Daman Diu	0.00	0.00	0.00	0.00	0.00
10	Goa	0.00	65.99	218.99	0.00	284.98
11	Gujarat	1,679.23	244.01	205.508	272.59	2,401.34
12	Haryana	809.16	2,470.66	143.94	161.28	3,585.05
13	Himachal Pradesh	1,052.00	494.94	1,081.80	1,352.25	3,980.99
14	Jammu & Kashmir	1,181.33	889.69	462.40	1,785.28	4,318.70
15	Jharkhand	825.90	0.00	1,309.77	1127.12	3,262.79
16	Karnataka	756.62	0.00	575.82	192.88	1,525.32
17	Kerala	283.80	215.10	153.00	564.71	1,216.60
18	Ladakh	0.00	0.00	55.10	0.00	55.10
19	Lakshadweep	0.00	19.61	3.46	6.38	29.45
20	Madhya Pradesh	199.77	2,813.80	2,085.20	0.00	5,098.77
21	Maharashtra	2,553.02	0.00	0.00	0.00	2,553.02
22	Manipur	13.91	27.01	170.04	0.00	210.96
23	Meghalaya	0.00	247.97	141.69	0.00	389.66
24	Mizoram	0.00	332.29	193.84	0.00	526.13
25	Nagaland	28.52	662.15	90.38	3.16	784.21
26	Odisha	0.00	716.64	1,075.38	0.00	1,792.02
27	Puducherry	43.64	0.00	1.44	2.74	47.82
28	Punjab	835.97	89.77	527.28	0.00	1,453.02

29	Rajasthan	0.00	2,276.40	3,039.00	0.00	5,315.40
30	Sikkim	0.00	253.42	0.00	0.00	253.42
31	Tamilnadu	351.53	616.58	914.64	194.79	2,077.54
32	Telangana	0.00	0.00	3,036.25	0.00	3,036.25
33	Tripura	0.00	270.08	31.50	87.75	389.33
34	Uttar Pradesh	2,814.27	1,472.33	4,611.86	619.84	9,518.29
35	Uttarakhand	0.00	656.46	2,556.72	308.48	3,521.65
36	West Bengal	201.369	247.35	1,097.82	0.00	1,546.54
	Total	14,064.59	18,046.38	25,966.98	6,877.72	64,955.66